

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF**Pfizer Limited****(Registered Office: Pfizer Centre, Patel Estate, Off S.V.Road, Jogeshwari (W), Mumbai - 400 102)**

This Public Announcement is being issued by HSBC Securities and Capital Markets (India) Private Limited ("HSCI" or "Manager to the Offer"), on behalf of Pfizer Investments Netherlands B.V. ("Acquirer") and Pfizer Inc. ("PAC"), in compliance with, the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations" or "Regulations") in continuation of, and in conjunction with the Letter of Offer, dated May 28, 2009, and the Supplemental Public Announcement, dated June 25, 2009, issued to the shareholders of Pfizer Limited ("Pfizer India" or "Target Company").

The details required to be notified under the Regulations following completion of the Offer are as follows:

1. Name of the Target Company : Pfizer Limited
2. Name of the Acquirer, including PAC : Pfizer Investments Netherlands B.V. (Acquirer)
Pfizer Inc. (PAC)
3. Name of the Manager to the Offer : HSBC Securities and Capital Markets (India)
Private Limited
4. Name of the Registrar to the Offer : Karvy Computershare Private Limited
5. Offer details
 - a) Date of opening of the Offer : June 15, 2009
 - b) Date of closure of the Offer : July 4, 2009
6. Details of the acquisition

S No.	Item	Proposed in the Offer Document		Actual	
6.1	Offer Price	Rs. 675		Rs. 830(1)	
6.2	Shareholding of Acquirer / PAC (No. & %) before Public Announcement ("PA")	Nil		Nil	
6.3	Shares acquired by way of MOU or market purchases (No. & %)	Nil		Nil	
6.4	Shares acquired by the Acquirer in the Offer (No. & %)	10,078,143 (33.77%)		8,810,234 (29.52%)	
6.5	Size of the Offer (No. of shares multiplied by offer price per share)	Rs. 6,802,746,525 (10,078,143 x 675)		Rs. 7,312,494,220 (8,810,234 x 830)	
6.6	Shares acquired after PA but before 7 working days prior to closure date, if any (No. & %)	N.A.		Nil	
6.7	Post offer shareholding of Acquirer (No. & %) (6.2+6.3+6.4+6.6)	10,078,143 (33.77%)		8,810,234 (29.52%)	
6.8	Pre & Post offer shareholding of the Promoters other than Acquirer / PAC (No. & %)(2)	12,302,937 (41.23%)		12,302,937 (41.23%)	
6.9	Pre & Post offer shareholding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		17,538,503	7,460,360	17,538,503	8,728,269
		(58.77%)	(25.00%)	(58.77%)	(29.25%)

Note: (1) Offer Price revised from Rs. 675 per share to Rs. 830 per share on June 25, 2009

(2) Promoters include Pfizer Corporation, Warner-Lambert Company LLC, Parke, Davis & Company LLC

7. Status of the escrow account, whether released or not: Not released; Bank Guarantee, dated June 24, 2009, issued by HSBC Bank plc (P.O. Box 61009, 62 - 76 Park Street, London SE1 9RN) will be released along with the transfer of the balance lying in the Cash Escrow Account to the Acquirer/PAC post completion of all obligations.

8. Payment of interest to the shareholders along with the details thereof: Nil

9. Status of investor complaints received, if any: All complaints / queries replied to appropriately.

The Acquirer and PAC accept responsibility for the information contained in this Public Announcement and are responsible for fulfillment of its obligations under the SEBI (SAST) Regulations.

This Announcement will also be available on the SEBI's website (www.sebi.gov.in)

Issued by the Manager to the Offer on behalf of the Acquirer and PAC:



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Contact Person: Ms. Sonam Jalan

Place: Mumbai

Date: July 20, 2009